


OA No. 785/2000

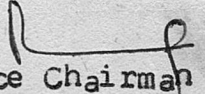
19-7-2000

Hon'ble Mr. Justice RK Trivedi, V.C.

Hon'ble Mr. S. Dayal, A.M.

Learned counsel for the applicant has  
submitted that this OA be dismissed as withdrawn.  
The application is accordingly dismissed as withdrawn.

  
Member (A)

  
Vice Chairman

Dube/